

## FOR THE ATTENTION OF THE PUBLIC SHAREHOLDERS OF ARUNJYOTI BIO VENTURES LIMITED

A public limited company incorporated under the provisions of the Companies Act, 1956

Corporate Identification Number: L01400TG1986PLC062463;

Registered Office: Plot No. 45, P & T Colony, Karkhana Secunderabad -500009, Telangana, India;

Contact Number: +040-66684220; E-mail Address: cenport@gmail.com; Website: www.century21st.in.

Open Offer for the acquisition of up to 5,38,434 (Five Lakhs Thirty-Eight Thousand Four Hundred And Thirty-Four) fully paid-up Equity Shares of face value of ₹10.00/- (Rupees Ten Only) each ('Equity Shares'), representing 26.00% (Twenty-Six Percent) of the Voting Share Capital of Arunjyoti Bio Ventures Limited (ABVL) or Target Company) from the Public Shareholders of the Target Company, at an offer price of ₹30.00/- (Rupees Thirty Only) ('Offer Price'), by Mr. Pabbathi Badari Narayan Murthy ('Acquirer 1'), Mr. Dathvik Pabbathi ('Acquirer 2'), and Ms. P S R Mahalakshmi Prasad ('Acquirer 3') in accordance with the provisions of Regulations 3 (1) and 4 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011, and subsequent amendments thereto ('SEBI (SAST) Regulations') ('Offer').

This dispatch confirmation of the Letter of Offer advertisement ('Letter of Offer Dispatch Confirmation Advertisement') is being published in the newspapers namely being, Financial Express (English daily) (All India Edition), Jansatta (Hindi daily) (All India Edition), Mana Telangana (Telugu daily) (Hyderabad Edition), Mumbai Lakshadweep (Marathi Daily) (Mumbai Edition), wherein the Detailed Public Statement dated Wednesday, July 20, 2022, which was published on Thursday, July 21, 2022, in accordance with the provisions of Regulation 14 (3) of the SEBI (SAST) Regulations had been published ('Newspapers'), which is being issued by CapitalSquare Advisors Private Limited, the Manager to the Offer ('Manager') on behalf of the Acquirers, and the said should be read in conjunction with the:

- (a) Public Announcement dated Thursday, July 14, 2022 ('Public Announcement');
- (b) Revised Public Announcement dated Tuesday, July 19, 2022 ('Revised Public Announcement');
- (c) Detailed Public Statement dated Wednesday, July 20, 2022, which was published on Thursday, July 21, 2022, in the Newspapers ('Detailed Public Statement');
- (d) Draft Letter of Offer dated Wednesday, July 27, 2022 ('Draft Letter of Offer'); and
- (e) Letter of Offer dated Thursday, September 08, 2022, along with the Form of Acceptance-cum-Acknowledgement and Form No. SH-4 Securities Transfer Form ('Letter of Offer').

(The Public Announcement, Detailed Public Statement, Draft Letter of Offer, and Letter of Offer are hereinafter referred to as 'Offer Documents').

*The terms used in this Letter of Offer Dispatch Confirmation Advertisement have the same meaning assigned to them in the Offer Documents, unless otherwise specified.*

### 1) Completion of Dispatch of the Letter of Offer

The dispatch of the Letter of Offer to Public Shareholders as on Identified Date being Tuesday, September 06, 2022, for the purpose of this Offer, has been completed on Tuesday, September 13, 2022, the details of which has been summarized herewith as below:

Sr. No.	Particulars	Mode of Dispatch	No. of Public Shareholders
1.	Letter of Offer (Through Demat mode)	Email	301
2.	Letter of Offer (to Demat Non-Email cases and all Physical cases)	Registered Post	119
<b>Total</b>			<b>420</b>

### 2) Availability of Letter of Offer

- a) Public Shareholders may access the Letter of Offer accessible on the website of SEBI at [www.sebi.gov.in](http://www.sebi.gov.in), BSE at [www.bseindia.com](http://www.bseindia.com), Target Company at [www.century21st.in](http://www.century21st.in), Registrar at [www.vccipl.com](http://www.vccipl.com), and Manager at [www.capitalsquare.in](http://www.capitalsquare.in).
- b) In case of non-receipt of the Letter of Offer, Public Shareholders, including those who have acquired Equity Shares after the Identified Date, if they so desire, may download the Letter of Offer from the websites indicated above or obtain a copy of the same from the Manager or the Registrar at:

MANAGER TO THE OFFER	REGISTRAR TO THE OFFER
 <b>CAPITALSQUARE®</b> Teaming together to create value <b>MANAGER TO THE OFFER</b> <b>CAPITALSQUARE ADVISORS PRIVATE LIMITED</b> 205-209, 2 <sup>nd</sup> Floor, AARPEE Center, MIDC Road No 11, CTS 70, Andheri (East), Mumbai – 400093, Maharashtra, India; <b>Contact Number:</b> +91-22-6684-9999 <b>Email Address:</b> mb@capitalsquare.in <b>Website:</b> www.capitalsquare.in <b>SEBI Registration Number:</b> INM000012219 <b>Validity:</b> Permanent <b>Corporate Identification Number:</b> U65999MH2008PTC187863	 <b>REGISTRAR TO THE OFFER</b> <b>VENTURE CAPITAL AND CORPORATE INVESTMENTS PRIVATE LIMITED</b> 12-10-167, Bharat Nagar, Hyderabad- 500018, Telangana, India <b>Telephone Number:</b> +91-40-23818475/23818476 <b>E-mail Address:</b> pvsrinivas@vccipl.com <b>Website:</b> www.vccipl.com <b>Contact Person:</b> Mr. P V Srinivasa Rao <b>SEBI Registration Number:</b> INR000001203 <b>Validity:</b> Permanent <b>Corporate Identification Number:</b> U65993TG1986PTC006936

### 3) Schedule of Activities

A schedule of the major activities is set forth below:

Schedule of Activities	Day and Date
Last date by which the committee of the independent directors of the Target Company are required to give its recommendation to the Public Shareholders for this Offer	Friday, September 16, 2022
Last date for upward revision of the Offer Price and / or the Offer Size	Monday, September 19, 2022
Date of publication of opening of Offer public announcement in the Newspapers	Monday, September 19, 2022
Date of commencement of Tendering Period	Tuesday, September 20, 2022
Date of closing of Tendering Period	Monday, October 03, 2022
Last date of communicating the rejection/ acceptance and completion of payment of consideration or refund of Equity Shares to the Public Shareholders	Tuesday, October 18, 2022~

~ To clarify, the action set out above may be completed prior to their corresponding dates subject to compliance with the SEBI (SAST) Regulations.

### 4) Other Information

- a) The details relating to the procedure for tendering the Equity Shares are more particularly set out in the Letter of Offer.
- b) This Letter of Offer Dispatch Confirmation Advertisement shall also be available and accessible on the website of SEBI at [www.sebi.gov.in](http://www.sebi.gov.in), BSE at [www.bseindia.com](http://www.bseindia.com), Target Company at [www.century21st.in](http://www.century21st.in), and Manager at [www.capitalsquare.in](http://www.capitalsquare.in).

Issued by the Manager to the Offer on behalf of the Acquirer

  
**CAPITALSQUARE®**  
Teaming together to create value  
**CAPITALSQUARE ADVISORS PRIVATE LIMITED**  
205-209, 2<sup>nd</sup> Floor, AARPEE Center, MIDC Road No 11, CTS 70, Andheri (East), Mumbai – 400093, Maharashtra, India  
**Contact Number:** +91-22-6684-9999  
**Email Address:** mb@capitalsquare.in  
**Website:** www.capitalsquare.in  
**SEBI Registration Number:** INM000012219  
**Validity:** Permanent  
**Corporate Identification Number:** U65999MH2008PTC187863

For and on behalf of the Acquirers

Sd/-  
Pabbathi Badari Narayana Murthy  
(Acquirer 1)

Date: Wednesday, September 14, 2022  
Place: Mumbai